

CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI B.V.WAGH  
COURT 56 ADDL SESSIONS JUDGE  
CRIMINAL CAUSE LIST DTD. 21-08-2020

Sr.No.	Case No.	Party Name	Stage	Next date
1	A.B.A.455/2020	Meena Raju Kadam And 2 Others Vs State Dharavi Police Station	Hearing	
2	A.B.A.722/2020	Farooq Shaikh Nabi Shaikh Vs Dharavi Police Station, Mumbai	Hearing	
3	A.B.A.528/2020	Ganesh Tukaram Jalgaonkar Vs State Mahim Police Station	Hearing	
4	Cri.B.A.1519/2020	Manjunath Narayan Pawar and Others Vs State- Shahu Nagar Police Station	Hearing	
5	Cri.B.A.1543/2020	Imtiyaz Abdul Rafik Sheikh Vs Dharavi Police Station	Hearing	
6	A.B.A.746/2020	Abdul Qaiyum Sikandar Ali Khan & 3 Others Vs. Dharavi Police Station	Hearing	
7	Cr.B.A.1634/2020	Azar Hussien Anwar Hussien Shaikh V/s Dharavi P.St.	Hearing	
8	Cr.A.B.A. 800/2020	Julkayeda Mukkaram Ali Ansari V/s. Dharavi P.Stn	Hearing	
9	Cr.B.A.1696/2020	Ishwar Sihinath Kunchikorve V/s Dharavi	Hearing	

		Police Station		
10	A.B.A.783/2020	Arvind Kumar Tejbhadur Pasi @ Shanno Khan V/s. P.Stn	Say	
11.	Cr.B.A.1704/2020	Kailash Bhagwandas GuptaV/s V.B. Nagar P.Stn	Say	
12.	ABA 893/2020	Soyab Mukkaram Ali Ansari V/s. Dharavi Police Station	Say	
13.	MA in SC 225/2020	Kalimulla Shahabullah Chaudhary V/s Shivaji Nagar P. St.	Say	
14.	Cr.B.A.1721/2020	Manoj Venkatesh Durumal @ Manya Vs. Dharavi Police Station	Say	

Sheristedar  
CR 56